

Name of the corporate debtor: STERLING LAM LIMITED			Date of commencement of CIRP: 10.11.2020							List of Creditors as on: 08.03.2021				
LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENT DUES)														
SI NO.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	B R Formalin Pvt. Ltd.	NA	04.12.2020	399156	399156	Operational	0	0	100%	0	0	0	0	Accepted
2	Karan Monomers Pvt. Ltd.	NA	30.11.2020	14410041	9506850	Operational	0	NA	65.97%	0	0	4903191	0	Interest Rs.4903191 was kept in abeyance, but later on based on the work orders , ledger copies verified and other mail correspondence as submitted by OC, the interest claim is rejected as not tenable.
3	Delux Papers Associates	NA	30.11.2020	18331566	18331566	Operational	0	NA	100%	0	0	0	0	Claim is rejected as we are in receipt of letter from Suspended Directors of wherein it is mentioned that the OC has been paid in kind in totality and OC himself affirms that there are no dues outstanding.
4	Ramnijkl S Gosalia & Co., Mumbai	NA	02.02.2021	12446342	12446342	Operational	0	NA	100%	0	0	0	0	Claim submitted on mail on 2.2.2021 and thru courier received on 5.2.2021 , filed through the advocate M/S Nanavati & nanavati , Ahmedabad. Claim form B is not signed by the applicant, hence not admitted at present. Querries mailed to the advocate / OC on 4.2.21, 5.2.21 & 6.2.21. Reply awaited, till then claim not accepted as 90 days window as per IBC getting over. The rectified claim was received on 10.03.2021
5	Naresh Tradelink Private Limited	NA	05.03.2021	15685882	15685882	Operational	0	NA	100%	0	0	0	0	Accepted

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LIST OF SECURED FINANCIAL CREDITORS																	
SI NO.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted								Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim					
1	The Cosmos Co -Operative Bank Limited	NA	01.12.2020 / 09.12.2020	190269531.3	190042520	Financial	100%	No				99.88	227011	0	0	227011	Rs.2,27,011 being legal exp incurred by FC for filing / defending legal cases against CD are Legal charges kept in abeyance subject to verification

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LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)															
Sl NO.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Gujarat State Tax Deptt. (VAT / GST)	Gujarat State Government	NA	1.12.2020	385819833	33765975	Government D	0	NA	8.75%	0	0	352053858	0	Temporarily , claim as per orders for FY 2017-18 & 2018-19 (GST) have been accepted as claimed by depatt. as CD has liability besides not submitted form C till date hence, claim accepted. For other VAT and CST / State tax till 30.6.2017 period, the deptt. has not provided any assessment orders hence not accepted. Besides, for FY 2014-15, CD has gone in appeal as well.
2	AP Govt. Commercial Taxes Deptt	Andhra Pradesh State Government	NA	22.01.2021	73192	73192	Government D	0	NA	100%	0	0	0	0	Wrong Form B of Voluntary Liquidation has been used, hence rejected and sent mail on 5.1.21 & again 22.1.21 to resubmit in correct format. Correct claim recd on mail on 22.1.2021, verified w.r.t. supportings and accepted
3	Central GST Division- Himmatnagar	Central Government	NA	03.03.2021	18230072	18230072	Government D	0	NA	100%	0	0	0	0	Provisionally admitted